

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-3581-JK (LD) of 2022

DATED:- 07 - 06 - 2022

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies & Consumers Affairs Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)


Secretary to Government

No:-LAW-OIC/153/2022

Dated:- 07 - 06 - 2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Food Civil Supplies and Consumer Affairs..
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat
Additional Secretary to Government

Annexure to the Government Order No.3581 -JK(LD) of 2021 dated 07.06.2022

S.No.	No. of the case	Title of the case	OIC
1	COA No. 312/2019	Pankaj Thakur V/s Sourabh Bhagat & Ors	Mrs Seema Parihar, Deputy Director (S)
2	O.A No. / 2021	Raj Kumar V/s UT of J&K & Ors	
3	WP (C) 2448/2021	Sudesh KUMari V/s UT of J&K & ors.	
4	WP (C) 428/2021	Balwant Singh V/s UT of J&K & ors.	
5	OA No. /2022	Ghulam Rasool V/s UT of J&K & ors.	
6	CCP (S) No. 110/2022	Abdul Qayoom V/s Atul Dullo & ors	
7	CP No. /2022	Pranav Gandotra V/s UT of J&K & ors.	
8	WP (C) No. 2022	Abdul Rashid Zargar V/s UT of J&K & ors.	
9	WP (C) No 2372/2022	Parvez Ahmed & Ors V/s UT of J&K & ors	Mr. Rahul Sharma, Assistant Director, Kishtwar
10	CCP(s) No. 14/2021	Satvir singh V/s Simrandeep Singh & Ors	
11	WP (c) No. 2536/2021	Bal Krishan V/s UT of J&K & Ors	
12	CCP(S) No. 24/2022	Mohd. Iqbal V/s Zubair Ahmed & Ors	
13	WP (C) 436/2022	Abdul Razaq V/s UT of J&K & ors.	
14	CCP(S) No. 314/2021	Narinder Kumar V/s Zubair Ahmed & ors	Mr. Haroon Rashid Naik, Assistant director, Kathua
15	WP (C) 2691/2021	Pritam Singh V/s UT of J&K & ors.	
16	CCP (S) No 242/2021	Shabbir Ahmed V/s State & Ors	Mr. Mohd Arif Lone, Assistant Director, Rajouri
17	WP (c) No. 2610/2021	Ghulam Rasool V/s UT of J&K & Ors	Mr. Shoaib Latif, Assistant Directo[r, Ramban
18	WP (C) 2914/2021	Imran Amin V/s UT of J&K & ors.	Mr. Mohd. Arif Lone, Assistant Director, Rajouri
19	WP (C) 2824/2021	Abdul Hamid V/s UT of J&K & ors.	Dr. Nasir Ahmed butt, Assistant director, Reasi
20	LPA (IN OWP No. 503/2008	Jadish Kumar V/s UT of J&K & ors.	Dr. Nasir Ahmed butt, Assistant Director, Reasi

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21	WP (C) 320/2022	Anoop singh V/s UT of J&K & ors.	Dr. Javed Iqbal, Deputy Director (F/R)
22	CP No. 62/2022	Jamal-Ud-Din V/s Zubair Ahmed & Ors	Dr. Nasir Ahmed Butt, Assistant Director, Kisthwar
23	WP (C) No. 354/2022	Bhagwan Dass V/s UT of J&K & ors.	Mr. Vipin bhagat, Assistant Director, Jammu Rural-II
24	WP (C) No. 751/2022	Bhikam singh V/s UT of J&K & ors.	Mrs Alka Misra, Assistant Director Jammu Mills
25	WP (C) No. 831/2022	Raj Kumar V/s UT of J&K & ors.	Mr. Vipin Bhagat, Assistant Director, Jammu Rural-I
26	WP (C) No. 897/2022	Kimiti lal V/s UT of J&K & ors.	

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